

(2024) 11 MAN CK 0037

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 283 Of 2022

Aheibam Joykumar Singh & Anr.

APPELLANT

Vs

State Of Manipur & Anr.

RESPONDENT

Date of Decision: Nov. 15, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Niranjan Sanasam, U. Augusta

Judgement

Ahanthem Bimol Singh, J

Mr. Niranjan Sanasam, learned GA appearing for the respondents seeks three weeks' time for filing counter affidavit.

Mr. U. Augusta, learned counsel appearing for the petitioner has no objection.

As prayed for, list this case again on 15-01-2025.

Earlier interim order shall continue till the next date.